COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 242 OF 2017

Dated: 15th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Indian Wind Power Association (IWPA) ... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & ... Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr. Abhishek Raj

Counsel for the Respondent(s) : Ms. Neha Garg for

Mr. Anand K. Ganesan for R-2

Ms. Priya Madhurendra

Mr. Aditya Grover

Mr. Arjun Grover for R-3

ORDER

Learned counsel for the appellant seeks two weeks more time to file rejoinder. He may take steps to file the same on or before 30.05.2018 after serving copy on the other side.

List the matter on <u>17.07.2018</u>.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk